

Seventeenth Loksabha

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Title: Regarding release of funds for construction of Panchayat buildings in Andhra Pradesh-laid.

**SHRI BALASHOWRY VALLABHANENI (MACHILIPATNAM):** Panchayats are grassroot level institutions which play an important role in moulding villages and when villages become strong, nation also becomes strong. For effective functioning of Panchayats, it is the responsibility of State and Central Governments to provide necessary infrastructure. So, GOI started CSS, Rashtriya Gram Swaraj Abhiyan in 2018-19. Under this Scheme, GOI provides funds for construction of Panchayat buildings.

AP has 13,063 GPs. Out of these, 11,756 have own Panchayat buildings and the remaining 1,307 Panchayats do not have their own buildings.

In 2018-19, GOI released Rs.67 crores whereas the requirement was Rs.261 crore. No funds have been released in 2019-20 and 2020-21 and I do not know about allocation for 2021-22.

Hence, I request the Minister of Panchayati Raj to release Rs.200 crore for construction of 1,307 Panchayat buildings in AP without any further delay.